

<i>Year</i>	<i>Value-Rs.crores</i>
1988-89	165.47
1989-90	282.90
1990-91	363.86

(c) and (d). Facilities already exist for 100% export oriented Jewellery units. The Government notified a scheme for 100% export oriented gold Jewellery complexes to be set up, initially at Delhi, Jaipur, Calcutta, Madras and Bombay. Permission has also been granted for 100% export oriented units operating outside such complexes provided they achieve exports of Rs. 50 crores in the second year of production.

[*Translation*]

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Implementation of Fourth Pay Commission Report for Hindi Posts

5931. **SHRIMATI SHEELA GAUTAM:**
 Will the Minister of DEFENCE be pleased to state:

(a) whether the fourth Pay Commission had recommended for bringing uniformity in the recruitment rules, qualifications and terms and conditions etc. In respect of Hindi posts in various ministries and Departments of Union Government and form a cadre of such posts;

(b) if so, whether this recommendation has been implemented in Armed Forces Headquarters and inter-services organisations thereof; and

(c) if so, the details thereof; and

(d) if not, the reasons therefor and the steps proposed to be taken by the Government in this regard?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) to (d) A statement is enclosed.

STATEMENT

Most of the Central Government Ministries and Departments and their attached Offices are serviced by the Central Secretariat Official Language Service (CSOLS) for the implementation of the Official Language Policy of Government of India. These Ministries/Departments are called Participating Ministries/Departments.

2. There are several Subordinate offices under various Ministries which are not serviced by the CSOLS. These are called Non-Participating Offices.

3. The reference by the Fourth Pay Commission was to the 2400 posts of Hindi Officers and Staff which are not included in the CSOLS. The Fourth Pay Commission suggested that the Department of Official Language may prepare Model Recruitment Rules for the aforesaid posts scattered in various non-participating Offices with a view to bring uniformity in recruitment procedure, pay structure etc. The Department of Official Language frames Recruitment Rules only for the participating Ministries/Departments and their attached Offices. Department of Personnel & Training, which is the nodal Department for framing Recruitment Rules, had already issued Model Recruitment Rules in 1983 for the following common category of posts:-

- (i) Hindi Officer : (Rs. 650-1200 revised as Rs. 2000-3500).
- (ii) Senior Hindi Translator : (Rs 550-800/900 revised as Rs. 1600-2660).
- (iii) Junior Hindi Translator : (4 2 5 700 revised as Rs.1400-2300).

In 1987, after the publication of the report of the Fourth Pay Commission, DOPT also re-circulated their Model Recruitment Rules of 1983 pertaining to the aforesaid 2 common posts, namely; Senior Hindi Trans-

lator and Junior Hindi Translator.

4. There are five categories of Hindi posts existing in Armed Forces HQrs. and Inter Service Organisations, which are as under:-

<i>Grade</i>	<i>No. of posts</i>
(a) Principal Hindi officer (Group 'A' Rs. 3700-5000).	2
(b) Chief Translation Officer (Group 'A' Rs. 3000-4500).	3
(c) Translation Officer (Group 'B' Gazetted Rs. 2000-3500).	21
(d) Senior Translator (English/Hindi) (Group 'C' Rs.1600-2660).	63
(e) Junior Translator (English/Hindi) (Group 'C' Rs. 1400-2300).	29

5 No common Model recruitment Rules for the Posts of Principal Hindi Officer, Chief Translation Officer or Translation Officer have been laid down by DOP&T. recruitment Rules for these posts in AFHQ and ISOs have, however, been framed with the approval of DOP&T and the UPSC. Recruitment Rules for the posts of senior Translator and Junior Translator in the AFHQ and ISOs more or less conform to the Model Recruitment Rules.

organise any such fair in Maharashtra also in future; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) Yes, Sir.

(b), (c) and (e). A statement is attached.

(d) Yes, Sir.

[English]

Handicrafts Fair in Bangalore

5932. SHRIPRATAPRAOB. BHONSLE
Will the Minister of TEXTILES be pleased to state:

(a) whether a handicrafts fair is proposed to be organised by the Union Government in Bangalore during September-October, 1991;

(b) if so, the details thereof;

(c) the handicraft items proposed to be exhibited during the fair;

(d) whether the Government propose to

STATEMENT

(b) A handicraft fair namely "Craft Bazar" is proposed to be organised from 27.9.91 to 6.10.91 by the Development Commissioner (Handicrafts) at Chitrakala Parishad, Bangalore in collaboration with the Karnataka State Handicrafts Development Corporation Ltd., Bangalore. Around 110 crafts persons from Various parts of the country are likely to participate in this fair.

(c) The main items proposed to be exhibited during the fair would include wood in lay/carving, stone carving, metalware textiles, terracotta, ceramics, papier mache,